

Rochnama Details

Civil Register No.16-A-Diary

IN THE COURT OF: Additional District and Sessions Judge - VII

Before: Sri Sanjay Kumar - IV

Dated 31-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	SESSION CASE/96/2018	Order Passed: Stage :REJOINDER Sub Satge :----	Next Date of Hearing :10-02-2022
2	SESSION CASE/1718/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
3	CRI. CASE/6454/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-02-2022
4	CRI. CASE/6489/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-02-2022
5	TITLE APPEAL/2/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :17-02-2022
6	SESSION CASE/229/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
7	SESSION CASE/244/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-03-2022
8	SESSION CASE/263/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
9	TITLE APPEAL/3/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-02-2022
10	Cr. Revision/54/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-02-2022
11	SESSION CASE/274/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :14-02-2022
12	SESSION CASE/457/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-02-2022
13	SESSION CASE/65/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :14-02-2022
14	TITLE APPEAL/275/2014	Order Passed: Stage :Awaiting for L. C. R. Sub Satge :----	Next Date of Hearing :24-02-2022
15	TITLE APPEAL/42/2017	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :15-02-2022
16	Cri. Rev App./107/2017	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :17-02-2022
17	TITLE APPEAL/39/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :19-02-2022
18	Anticipatory Bail/1104/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-02-2022
19	Anticipatory Bail/1134/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-02-2022
20	Regular Bail/9/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
21	Regular Bail/44/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-02-2022
22	CRI. CASE/6002/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-02-2022
23	TITLE APPEAL/233/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :19-02-2022
24	CRI. CASE/7105/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022

Roznama Details

Civil Register No.16-A-Diary
IN THE COURT OF: Additional District and Sessions Judge - VII
Before: Sri Sanjay Kumar - IV
Dated 31-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
25	SESSION CASE/114/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
26	SESSION CASE/179/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-02-2022
27	SESSION CASE/14/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-02-2022
28	SESSION CASE/44/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-02-2022
29	SESSION CASE/50/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
30	SESSION CASE/124/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-02-2022
31	SESSION CASE/254/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
32	SESSION CASE/426/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
33	SESSION CASE/32/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
34	SESSION CASE/245/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :14-02-2022

No. of Cases Heard	34
No. of Cases listed	34
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer